

**Central Administrative Tribunal
Principal Bench, New Delhi**



**C.P. No.5/2021
O.A. No. 1399/2020**

Today, this the 12th day of January, 2021

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd.Jamshed, Member (A)**

Attar Singh (Aged about 62 years)
Ex Constable, Delhi Police, No.7411/DAP
Group 'C', PIS No. 28760676
S/o ShriSita Ram
R/o Village & P.O. QutabGarh, Delhi
.. Petitioner

(Through Mr.AmitChawla, Advocate)

Versus

Govt. of NCT of Delhi through

1. Mr. S.N. Srivastava
Commissioner of Police
Police Headquarters, I.P. Estate
New Delhi-110002.
2. Deputy Commissioner of Police
VI BN, DAP, New Police Lines
Complex Kingsway Camp
Delhi-110009.
.. Respondents

(Through Ms. EshaMazumdar, Advocate)

ORDER (ORAL)**Justice L. Narasimha Reddy :**

Mr. Amit Chawla, learned counsel for the petitioner, submits that the respondents have passed a speaking order and he has been instructed to withdraw the contempt case. Accordingly, he seeks permission of the Tribunal to withdraw the CP.

2. Permission is accorded. The CP is dismissed as withdrawn.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

January 12th, 2021

/vv/jyoti/vb/akshaya/sd